

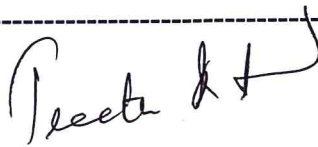
(3)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/63/2016  
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others  
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Preethi S. Arasu for Rajagopal & Raghunathan Advocates	Counsel for Petitioners	

**ORDER**

Ms Preethi S Arasu, counsel for petitioners present. CA 73/2017 has been filed in TCP 62/2016 wherein Dy. Inspector General of Registrations, Chennai and the Inspector General of Registration, Santhome, High Road, Chennai, are proposed to be impleaded as R14 & R15 in CA 1/2014. The counsel submitted that notice has been served on the proposed respondents but there is no representation. Therefore, Registry is directed to **issue notice to both the proposed respondents** and counsel for petitioner is also directed to send notice to the proposed respondents by speed post and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on **30.05.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)